

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 26.09.2019**

**NOTICE**

Take notice that the following matters adjourned vide order dated 19.09.2019 will be listed in the court of Chairperson as indicated below:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of Hearing</b>	<b>Next Date of Hearing</b>
<b>1.</b>	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	Jk cement limited <b>vs.</b> Competition commission of india & Anr.	19.09.2019	24.10.2019
<b>2.</b>	Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Limited Vs. Competition commission of India & Anr	19.09.2019	24.10.2019

**Copy to:**

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By Order**

**-Sd/-  
Registrar(InCharge)**